

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 103
IB-406/ND/2020

Under Section: 7 of IBC.

In the matter of:

Anish Shah Infrastructure Pvt. Ltd.	...	Applicant
Vs		
Iceberg Trading Pvt. Ltd.	...	Respondent

Order delivered on 24.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant : Mr. Mohtashim Kibriya, proxy-counsel
For the Respondent :

ORDER

The learned proxy-counsel seeks adjournment to place on record additional document in support of application. List on 12.03.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Md Saddam